

Securities Appellate Tribunal
IN THE COURT OF :JUSTICE P. S. Dinesh Kumar,P.O./HON.Ms. Meera Swarup,T.M./HON.Mr. Dheeraj Bhatnagar,T.M.
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :15/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION-COURTCODE-MENTION1505- 11.00AM -11.05 AM

20- PRONOUNCEMENT/ORDERS-CODE- DELIVERY-11.06 A.M.

1	Review Application	17/2024	GOUTAM AGARWAL HUF Vs. SEBI	ADV. CHOUDHARY	RAJIV
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(Main Matter Number :SEBI Appeal/0000759/2023)

2	Review Application	19/2024	GRACIER COMMODITIES PVT. LTD. Vs. SEBI	Samyak Advocate	Gangwal,
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(Main Matter Number :SEBI Appeal/0000119/2023)

Sub Matter(Disposed) : Misc. Application/0000593/2024

859-ADMISSION-CODE-GEODESIC-AT 11.08 AM

Misc. Application	1742/2023	MANJULABEN BHAVESHKUMAR RANGEE-DELAY Vs. SEBI	Jitendra Sharda Advocate
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(Main Matter Number :SEBI Appeal/0000111/2024)

Misc. Application	1743/2023	NILESH KISHANBHAI PANDYA-DELAY Vs. SEBI	Jitendra Sharda Advocate
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(Main Matter Number :SEBI Appeal/0000112/2024)

3	SEBI Appeal	111/2024	MANJULABEN BHAVESHKUMAR RANGEE Vs. SEBI	Jitendra Sharda Advocate
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Sub Matter : Misc. Application/0001742/2023

Securities Appellate Tribunal

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CIVIL CAUSE LIST OF DATE :15/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
4	SEBI Appeal	112/2024	NILESH PANDYA Vs. SEBI	KISHANBHAI Jitendra Sharda Advocate
Sub Matter :		Misc. Application/0001743/2023		
<u>800-ADMISSION-CODE-TITANAO-AT 11.10 AM</u>				
5	SEBI Appeal	143/2024	K. RAMAKRISHNA Vs. SEBI	M/S Ananthasubramanian and S.N. co
Sub Matter :		Misc. Application/0000053/2024		
Sub Matter :		Misc. Application/0000350/2024		
<u>828-NEWADMISSION-COURTCODE-FEDDERS-AT11.12 AM</u>				
6	SEBI Appeal	256/2024	VIIDYYA MORVEKAR Vs. SEBI	SUDHIR Adv. Nidhi Shah
Sub Matter :		Misc. Application/0001732/2023		
	Misc. Application	1732/2023	VIIDYYA MORVEKAR-DELAY Vs. SEBI	SUDHIR Adv. Nidhi Shah
(Main Matter Number :SEBI Appeal/0000256/2024)				
<u>67 ADMISSION-CODE-CLAIM- AT 11.14 A.M.</u>				
7	SEBI Appeal	326/2024	ZARIR RUMI PATEL Vs. NSEIL	KAMAL AGRAWAL, CA
Sub Matter :		Misc. Application/0000464/2024		
Sub Matter :		Misc. Application/0000465/2024		
	Misc. Application	464/2024	ZARIR RUMI PATEL - EXEMPTION Vs. NSEIL	KAMAL AGRAWAL, CA
(Main Matter Number :SEBI Appeal/0000326/2024)				

Securities Appellate Tribunal

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CIVIL CAUSE LIST OF DATE :15/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
77	Misc. Application	465/2024	ZARIR RUMI PATEL - INTERIM RELIEF Vs. NSEIL	KAMAL AGRAWAL, CA
(Main Matter Number :SEBI Appeal/0000326/2024)				

68 ADMISSION-CODE-CLAIM- AT 11.16 A.M.

8 SEBI Appeal		327/2024	ASHISH RAVINDRA RAO Vs. NSEIL	KAMAL AGRAWAL, CA
Sub Matter :		Misc. Application/0000468/2024		
Sub Matter :		Misc. Application/0000469/2024		
Sub Matter :		Misc. Application/0000470/2024		
Sub Matter :		Misc. Application/0000586/2024		

Misc. Application		468/2024	ASHISH RAVINDRA RAO - EXEMPTION Vs. NSEIL	KAMAL AGRAWAL, CA
(Main Matter Number :SEBI Appeal/0000327/2024)				

Misc. Application		469/2024	ASHISH RAVINDRA RAO - DELAY Vs. NSEIL	KAMAL AGRAWAL, CA
(Main Matter Number :SEBI Appeal/0000327/2024)				

Misc. Application		470/2024	ASHISH RAVINDRA RAO-INTERIM RELIEF Vs. NSEIL	KAMAL AGRAWAL, CA
(Main Matter Number :SEBI Appeal/0000327/2024)				

Misc. Application		586/2024	ASHISH RAVINDRA RAO - AMENDMENT Vs. NSEIL	KAMAL AGRAWAL, CA
(Main Matter Number :SEBI Appeal/0000327/2024)				

966-RAHEARING-CODE-ILLIQUIDSTOCKOPTION-AT11.18

9 Review Application		6/2024	Ashu Garg Vs. SEBI	Vikas Bengani Advocate
(Main Matter Number :SEBI Appeal/0000902/2023)				

Securities Appellate Tribunal

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CIVIL CAUSE LIST OF DATE :15/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
988	Misc. Application	253/2024 (/0000)	Ashu Garg-DELAY Vs. SEBI	Vikas Bengani Advocate
<u>969-PARTHEARD-COURTCODE-INSPECTION-AT11.20AM</u>				
10	SEBI Appeal	270/2024	Chaitya Financial Services Vs. NSE AND Ors	Jitendra Sharda Advocate
Sub Matter :		Misc. Application/0000482/2024		
	SEBI Appeal	271/2024	Prachi Krunal Shah Vs. NSE AND Ors	Jitendra Sharda Advocate
Sub Matter :		Misc. Application/0000483/2024		
	Misc. Application	482/2024	Chaitya Financial Services-STAY Vs. SEBI	Jitendra Sharda Advocate
(Main Matter Number :		SEBI Appeal/0000270/2024)		
	Misc. Application	483/2024	Prachi Krunal Shah-STAY Vs. NSE AND Ors	Jitendra Sharda Advocate
(Main Matter Number :		SEBI Appeal/0000271/2024)		
<u>244ADMISSION-CODE-INSPECTION-AT 11.22 AM</u>				
	Misc. Application	293/2024	OPG SECURITIES PVT. LTD. AND ORS.-EXEMPTION Vs. SEBI	RHP PARTNERS
(Main Matter Number :		SEBI Appeal/0000299/2024)		
11	SEBI Appeal	299/2024	OPG SECURITIES PVT. LTD. AND ORS. Vs. SEBI	RHP PARTNERS
Sub Matter :		Misc. Application/0000293/2024		
Sub Matter :		Misc. Application/0000358/2024		
Sub Matter :		Misc. Application/0000558/2024		
	Misc. Application	358/2024	OPG SECURITIES PVT. LTD. AND ORS.-URGENCY AND STAY Vs. SEBI	RHP PARTNERS

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CIVIL CAUSE LIST OF DATE :15/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000299/2024)				
	Misc. Application	558/2024	OPG SECURITIES PVT. LTD. AND ORS.-URGENCY AND STAY Vs. SEBI	RHP PARTNERS
(Main Matter Number :SEBI Appeal/0000299/2024)				

52-DISPOSAL-COURTCODE-JOINTINSPECTION-AT11.24 AM

12 SEBI Appeal	712/2021	Aditya Birla Money Ltd. Vs. SEBI	J. Sagar Associates
Sub Matter(Disposed) :	Misc. Application/0001330/2021		
Sub Matter(Disposed) :	Misc. Application/0001331/2021		

707-DISPOSAL-CODE-HIRANGDR-AT11.26 AM

13 SEBI Appeal	74/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh AND Co.
Sub Matter(Disposed) :	Misc. Application/0000082/2022		
Sub Matter(Disposed) :	Misc. Application/0000083/2022		
Sub Matter :	Misc. Application/0000119/2022		
Sub Matter(Disposed) :	Misc. Application/0000120/2022		
SEBI Appeal	75/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh And Co.
Sub Matter(Disposed) :	Misc. Application/0000084/2022		
Sub Matter(Disposed) :	Misc. Application/0000085/2022		
Sub Matter :	Misc. Application/0000121/2022		
Sub Matter(Disposed) :	Misc. Application/0000122/2022		
SEBI Appeal	76/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	GANESH AND CO.
Sub Matter(Disposed) :	Misc. Application/0000115/2022		
Sub Matter(Disposed) :	Misc. Application/0000116/2022		
Sub Matter(Disposed) :	Misc. Application/0000117/2022		

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CIVIL CAUSE LIST OF DATE :15/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
11	Misc. Application	119/2022	EUROPEAN INVESTMENT AG-EXEMPTION APP Vs. SEBI	GANESH AND CO.
(Main Matter Number :SEBI Appeal/0000074/2022)				
	Misc. Application	121/2022	EUROPEAN INVESTMENT AG-EXEMPTION APP Vs. SEBI	Ganesh and Co.
(Main Matter Number :SEBI Appeal/0000075/2022)				
<u>755-DISPOSAL-COURTCODE-TELEDATAGDR-AT11.28 AM</u>				
14	SEBI Appeal	164/2022	K. PADMANABHAN Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001356/2021				
	SEBI Appeal	165/2022	N. SAKTHIVEL Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001357/2021				
	SEBI Appeal	166/2022	M.S. RAMAKRISHNAN Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001365/2021				
	SEBI Appeal	167/2022	G. JAGADISH Vs. SEBI	Iyer and Thomas
Sub Matter(Disposed) : Misc. Application/0001386/2021				
	SEBI Appeal	493/2022	European American Investment Bank AG Vs. SEBI	Ganesh and Co
Sub Matter(Disposed) : Misc. Application/0000827/2022				
	SEBI Appeal	690/2022	K.Padmanabhan Vs. SEBI	Iyer and Thomas
Sub Matter : Misc. Application/0001213/2022				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	691/2022	N. Sakthivel Vs. SEBI	Iyer and Thomas
	SEBI Appeal	692/2022	G.Jagadish Vs. SEBI	Iyer and Thomas
Sub Matter :		Misc. Application/0001214/2022		
	SEBI Appeal	693/2022	M.S.Ramakrishnan Vs. SEBI	Iyer and Thomas
Sub Matter :		Misc. Application/0001215/2022		
	Misc. Application	1213/2022	K. PADMANABHAN-EXEMPTIO N Vs. SEBI	Iyer and Thomas
(Main Matter Number :	SEBI Appeal/0000690/2022)			
	Misc. Application	1214/2022	G. JAGADISH-EXEMPTION Vs. SEBI	Iyer and Thomas
(Main Matter Number :	SEBI Appeal/0000692/2022)			
	Misc. Application	1215/2022	M.S. RAMAKRISHNAN-EXEMPTIO N Vs. SEBI	Iyer and Thomas
(Main Matter Number :	SEBI Appeal/0000693/2022)			

468-DISPOSAL-CODE-BODHTREE-AT11.30 AM

15 SEBI Appeal	447/2022	Mr. Hassan Ali and Ors. Vs. SEBI	Nikita Vijay Associate	Senior
Sub Matter(Disposed) :	Misc. Application/0000726/2022			
Sub Matter(Disposed) :	Misc. Application/0000727/2022			
Sub Matter :	Misc. Application/0000802/2022			
Sub Matter(Disposed) :	Misc. Application/0001536/2022			
Sub Matter :	Misc. Application/0000575/2023			
Sub Matter(Disposed) :	Misc. Application/0000576/2023			

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CIVIL CAUSE LIST OF DATE :15/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	802/2022	Mr. Hassan Ali and Ors.-STAY APPLICATION Vs. SEBI (Main Matter Number :SEBI Appeal/0000447/2022)	Nikita Vijay Senior Associate
	Misc. Application	90/2023	BODHTREE CONSULTING LIMITED AND ORS.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000211/2023)	Arnav Tandon
	SEBI Appeal	211/2023	BODHTREE CONSULTING LIMITED AND ORS. Vs. SEBI Sub Matter : Misc. Application/0000090/2023 Sub Matter(Disposed) : Misc. Application/0000689/2023 Sub Matter(Disposed) : Misc. Application/0001022/2023 Sub Matter : Misc. Application/0001023/2023	Arnav Tandon
	Misc. Application	575/2023	Hassan Ali and Ors.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000447/2022)	Arnav Tandon Counsel
	Misc. Application	1023/2023	BODHTREE CONSULTING LTD. AMENDMENT Vs. SEBI (Main Matter Number :SEBI Appeal/0000211/2023)	Corporate Professionals Advocates and Advisors
<u>775-DISPOSAL-CODE-PREFERENTIALTRIVENI-AT-11.32 AM</u>				
	Misc. Application	1468/2022	Triveni Enterprises Ltd. Vs. SEBI (Main Matter Number :SEBI Appeal/0000959/2022)	Shah and Ramaiya
	16 SEBI Appeal	959/2022	Triveni Enterprises Limited Vs. SEBI Sub Matter : Misc. Application/0001468/2022 Sub Matter : Misc. Application/0001670/2022	Shah and Ramaiya

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CIVIL CAUSE LIST OF DATE :15/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	1670/2022	Triveni Enterprises Ltd.-Amendment Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000959/2022)				
<u>870-DISPOSAL-CODE-AADHAARAO-AT 11.34 AM</u>				
	Misc. Application	1480/2023	JYOTI MUNVER-EXEMPTION Vs. SEBI	R V Legal Advocates
(Main Matter Number :SEBI Appeal/0000027/2024)				
	17 SEBI Appeal	27/2024	JYOTI MUNVER Vs. SEBI	R V Legal Advocates
Sub Matter(Disposed) : Misc. Application/0001479/2023				
Sub Matter : Misc. Application/0001480/2023				
<u>260DISPOSAL-CODE-REALTYFUND-11.36 AM</u>				
	18 SEBI Appeal	185/2024	MR. ANIL HARISH Vs. SEBI	MINDSPRIGHT LEGAL
Sub Matter(Disposed) : Misc. Application/0000092/2024				
Sub Matter(Disposed) : Misc. Application/0000093/2024				
	SEBI Appeal	186/2024	MR. RAKESH DHINGRA AND ORS. Vs. SEBI	CMA CS Rakesh Dhingra, Advocate
Sub Matter : Misc. Application/0000208/2024				
Sub Matter : Misc. Application/0000209/2024				
Sub Matter : Misc. Application/0000447/2024				
	Misc. Application	208/2024	MR. RAKESH DHINGRA AND ORS.-EXEMPTION Vs. SEBI	CMA CS Rakesh Dhingra, Advocate
(Main Matter Number :SEBI Appeal/0000186/2024)				

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CIVIL CAUSE LIST OF DATE :15/05/2024

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	209/2024	MR. RAKESH DHINGRA AND ORS.-DELAY Vs. SEBI (Main Matter Number :SEBI Appeal/0000186/2024)	CMA CS Rakesh Dhingra, Advocate
	SEBI Appeal	251/2024	HITENDER MALHOTRA Vs. SEBI Sub Matter : Misc. Application/0000149/2024	Hitendra Malhotra
	Misc. Application	447/2024	MR. BHARAT RANGNEKAR AND ORS. - INTERVENORS Vs. SEBI (Main Matter Number :SEBI Appeal/0000186/2024)	Pawan Rajpal, Advocate

48-DISPOSAL-CODE-DEMERGER-AT11.38 AM

19 SEBI Appeal		149/2024	Girish Talwalkar and Ors. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000179/2024 Sub Matter(Disposed) : Misc. Application/0000180/2024 Sub Matter : Misc. Application/0000196/2024	i/b Alatheia Law LLP
	SEBI Appeal	150/2024	Girish Talwalkar and Anr. Vs. SEBI Sub Matter(Disposed) : Misc. Application/0000160/2024 Sub Matter(Disposed) : Misc. Application/0000181/2024 Sub Matter : Misc. Application/0000197/2024	i/b Alatheia Law LLP
	Misc. Application	196/2024	Girish Talwalkar and Ors. -EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000149/2024)	i/b Alatheia Law LLP
67	Misc. Application	197/2024	Girish Talwalkar and Anr.-EXEMPTION Vs. SEBI (Main Matter Number :SEBI Appeal/0000150/2024)	i/b Alatheia Law LLP

Securities Appellate Tribunal

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50-DISPOSAL-CODE-OBSERVATIONBENISON-AT 11.40 AM

20 SEBI Appeal	152/2024	M/S. BENISON STOCK BROKING PVT. LTD. Vs. NSEIL	Bharat Redij Advocate
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Sub Matter(Disposed) : Misc. Application/0000205/2024